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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 95/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Nidhi Securities Ltd.  
Kediya Ceramics  
Faith Corporation Pvt. Ltd.  
Vista Corporation Pvt. Ltd.  
Bhavya Corporation Pvt. Ltd.  
Dhara Corporation Pvt. Ltd.  
Crystal Ceramic Industries Pvt. Ltd. (Joint Application.)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN PAHWA, SR. ADV. WITH NATASHA SUTARIA, ADV.	SR. ADV. ADV.	PETITIONERS	
2.	FOR THAKKAR & PAHWA, ADVS.			

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Applicants.

In view of pendency of IA 254/2017 for orders.

List the matter on 10.10.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this 15th day of September, 2017.